

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1025
ANSWERED ON:15.11.2010
DEEN DAYAL UPADHAYAY SCHEME
Premajibhai Dr. Solanki Kiritbhai;Singh Shri Ganesh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details regarding budgetary allocation and expenditure under the Deen Dayal Upadhayay Disabled Rehabilitation Scheme in the country, State-wise; and

(b) the number of schools being run and children benefited under the Deen Dayal Upadhayay Scheme, State-wise, during the last three years?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

(a) Under the Deendayal Disabled Rehabilitation Scheme (DDRS), funds are not allocated to States. Funds are released directly to Non-Governmental Organisations based on the recommendation of State Governments and subject to the fulfillment of eligibility as per the provisions of the scheme. The details of funds released to the Non-Governmental Organisations (NGOs) of various States under DDRS during the current year is at Annexure-I.

(b) The State-wise details of the number of schools funded and the number of beneficiaries under Deendayal Disabled Rehabilitation Scheme, during the last three years, is at Annexure-II.